## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

	PRESENT: SHRI K. ANANTHA	PADMANABHA SWAMY, MEN	MBER-JUDICIAL				
APPLICATION NUMBER  NAME OF THE TRANSFEROR.  NAME OF THE TRANSFERRE		: TP (HC)/8 & 9 /CAA/2017  : BRIGHT SHARES AND STOCKS PVT LTD  : SOUTH INDIA STOCK BROKING SERVICES PVT LTD					
				UNDER	SECTION	: 230	
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	 1				
1	BRIGHT SHIARES	R SUBRAMAN ADVOCAT	2 Chanai				
	X STOCKI (P) LTD TLANSFERD	 R	_				
2-	SOCK BROKING SOCK BROKING SEXVICES PLID TRANSFEREN	M. JOHNSON  POR PRAIL	JOURAIRAD MINIMAN MINI				
3.	SRINIVASAN. M.D	Cowelfor Object (NSDL)	for South				

## **ORDER**

Counsel for petitioners present and filed the objections to the memo filed by the Objector. Counsel for objector present and undertakes to file an affidavit in support of the memo already filed. Representative of the Office of the Official Liquidator present and prayed time for filing report. Considering the submissions time is extended. The order dated 14.09.2017 is extended till the next date of hearing. Put up on 02.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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